

products in the form of attractive schemes;

(b) if so, what steps would be taken to make this department more efficient;

(c) the details of comparative statement of the various similar products of the major ten airlines of the world; and

(d) what steps would be taken to make Air India more profitable?

THE MINISTER OF CIVIL AVIATION (SHRI CM. IBRAHIM):

(a) and (b) No, Sir. Various schemes launched by Air India have been considered successful.

(c) It is not possible to draw such a comparison because of dissimilarities in products or major airlines of the world.

(d). To improve its financial performance. Air India is taking steps to intensify its marketing efforts, augment capacity, reduce non-operating costs and to improve its product, image and on-time performance.

Per capita amount spent on medicines in Tamil Nadu

3531. SHRI S. AUSTIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the per capita amount spent on medicines in the rural areas in Tamil Nadu;

(b) whether there is any proposal to increase this limit; and

(c) the total expenditure borne by Government as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) The medicines at Primary Health Centres and Community Health Centres are supplied by the State Governments. The Central Govt. provides financial assistance of Rs. 2000/- per annum to the State Governments for medicines for one Sub-centres, which caters to the needs of

about 5000 population in plain areas and 3000 in tribal/hilly areas.

(b) No, Sir.

(c) Financial assistance is being provided for 97,557 sub-centres by the Central Government in the whole of country.

Branches of different Indian banks in foreign countries

3532. SHRIMATI JAYANTI PATNAIK: Will the Minister of FINANCE be pleased to state:

(a) the number of branches of different Indian banks in the country and their location thereof;

(b) the number of branches of foreign banks in the country and their location thereof;

(c) whether all Indian Banks functioning in the foreign countries are earning profit; and

(d) if so, the details of the performance of those banks during the last three years?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM): (a) Details of branches of different Indian Banks abroad and locations thereof are given in the enclosed Statement-I. (*See below*).

(b) Details of branches of foreign banks in the country and locations thereof are given in the enclosed Statement-II (*See below*).

(c) & (d) A statement showing the profit earned/loss incurred by overseas branches of Indian Banks is placed at Annexure. [*See Appendix 178, Annexure No. 82*]

SI. No.	Name of the Bank	Locations (country) where branches are functioning	Total No. of branches	
(0)	(2)	(3)	(4)	
1.	State Bank of India	Sir Lanka U.K. USA Japan Maldive Island West Germany Bangladesh Nassau Baharain Belgium Singapore Hongkong Panama France	2 4 5 2 1 1 1 1 1 1 1 1 1 1 	23
2.	Bank of India	U.K. USA Japan Singapore Hongkong Cayman Islands France Channel Island Kenya	6 22 3 1 2 1 1 1 2	18
3.	Bank of Baroda	U.K USA Nassau Belgium Fiji Islands Guyana Mauritius UAE Seychelles Sultanate of Oman	8 1 1 1 9 1 7 6 1 3 	38
4.	Indian Bank	Sir Lanka Singapore	2 1	3
5.	Indian Overseas Bank	Sir Lanka Singapore Hongkong South Korea	2 1 2 1 	6

(1)	(2)	(3)	(4)
6. UCO Bank	U.K. Singapore Hongkong	1 3 2	6
7. Canara Bank	U.K.	1	1
8. Syndicate Bank	U.K.	1	1
9. Bharat Overseas Bank	Thailand	1	1
TOTAL:			97

Statement—II*Number of branches of Foreign Banks in the country and location thereof*

Si. No.	Name of the Bank	Places where the branches are functioning	Total No. of branches
(1)	(2)	(3)	(4)
1.	American Express Bank	Mumbai Calcutta New Delhi	
		Madras	1 4
2.	Bank of America NT & SA	Mumbai Calcutta New Delhi	
		Madras	1 4
3.	Citi Bank N.A.	Mumbai Calcutta New Delhi	
		Madras	1 6
4.	British Bank of Middle East	Mumbai Trivandrum	1 2
5.	Standard Chartered Bank	Amritsar Mumbai Calcutta Cochin Kanpur Madras Delhi Goa	
		Calicut	1 24
6.	Barclays Bank	Mumbai New Delhi	1 2

(1)	(2)	(3)		
7.	Banque Nationale de Paris	Mumbai Calcutta New Delhi Bangalore		
		Pune	1	5
8.	Banque Indosuez	Mumbai	1	1
9.	Societe Generate	Mumbai New Delhi		
		Bangalore	1	3
10.	Credit Cyonnals	Mumbai New Delhi		
		Ahmedabad	1	3
11.	Bank of Tokyo Ltd.	Mumbai Calcutta		
		New Delhi	1	3
12.	The Sakura Bank Ltd.	Mumbai	1	1
13.	The Sanwa Bank Ltd.	New Delhi	1	1
14.	Deutsche Bank	Mumbai Delhi		
		Bangalore	1	3
15.	ANZ Grindlays Bank plc.	Mumbai Amritsar Bangalore Calcutta Cochin Emakulam Darjeeling Delhi Kanpur Madras Coimbatore Simla Srinagar Guwahati] ; 1] 1	
		Hyderabad	1	56
16.	Hongkong & Shanghai Banking Corporation	Mumbai Calcutta Madras Vishakapatnam New Delhi		
		Bangalore	1	21
17.	Abu Dhabi Commercial Bank Ltd.	Mumbai	1	1
18.	Mashreq Bank	Mumbai	1	1
19.	Oman International S.A.O.G.	Mumbai Cochin	1	2,

(1)	(2)	(3)	(4)
20.	Bank of Bahrain & Kuwait B.S.C.Mumbai		
	Hyderabad	1	2
21.	Bank of Nova Scotia		
	Mumbai		
	New Delhi	1	2
22.	ABN Amro Bank N.V.		
	Mumbai		
	Calcutta New Delhi		
	Madras	1	4
23.	Sonali Bank		
	Calcutta		
24.	ING Bank		
	Mumbai		
25.	Chase Manhattan Bank		
	Mumbai		
26.	State Bank of Mauritius	1	
27.	Development Bank of Singapore	1	
28.	Dresdner Bank AG		
	Mumbai		
29.	Commerzbank		
	Mumbai		
30.	Bank of Ceylon		
	Madras		
31.	Siom Commercial Bank		
	Mumbai		
32.	Bank International Indonesia		
	Mumbai		
33.	Chinatrust Commercial Bank		
	New Delhi]	
34.	Arab Bangladesh Bank		
	Mumbai		
35.	Cho Hung Bank	1	
	Mumbai		
36.	Fuzi Bank	1	
	Mumbai		
TOTAL:		165	
Investigations Regarding Fera Violation by ITC		THE MINISTER OF FINANCE & MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) The Enforcement Directorate has taken up investigations against M/s. ITC for certain suspected violations of the provisions of the Foreign Exchange Regulation Act, 1973. Action as warranted by the law is proposed to be taken.	
3533. SHRI V. NARAYANASAMY: SHRI JALALUDIN ANSARI: SHRI GURUDAS DAS GUPTA:		Reforms Proposed by RBI in Foreign Exchange Market	
Will the Minister of FINANCE be pleased to state:		3534. DR. MOHAN BABU: Will the Minister of FINANCE be pleased to state:	
(a) the outcome of the investigations made into FERA violations by ITC and its alleged dubious rice export deal; and		(a) the reforms proposed to be under-	
(b) what action has been taken/proposed to be taken by Government against the ITC and its subsidiaries?			